

**Shifting of gas based fertilizer project to be constructed at District Kolaba of Maharashtra**

1220. SHRI LADLI MOHAN NIGAM:  
SHRI SADASIV BAGAIT-  
KAR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the fertilizer project based on Bombay High gas to be constructed at Thal-Vaishet in the District Kolaba of Maharashtra is being shifted elsewhere; and

(b) if so, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does not arise.

**Refusal of holiday to coal mines workers on polling day**

1221. SHRI YOGENDRA SHARMA:  
Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that Government had announced that the polling day where elections took place to a State Assembly was a public holiday;

(b) whether Government are aware that the authorities of the Western Coalfields and National Coal Development Corporation at Umrer Coal Mines refused to give holiday to the workers for voting;

(c) if so, what are the details in this regard; and

(d) what action is proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Instructions had been issued that there was no objection to a Central public sector undertaking declaring the polling

day as an additional paid holiday if it did not fall on Sunday or a paid holiday provided the concerned State Government has also declared that day as a local holiday in the area.

(b) The management of Western Coalfields Ltd. had declared holiday on 28-5-1980 at Umrer which was the polling day there and the persons who were called on duty were allowed full facilities to cast their votes.

(c) and (d) Do not arise.

**Captive power generation by private industries in Gujarat**

1222. PROF. RAM LAL PARIKH:  
Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that due to inadequate supply of coal, Government of Gujarat is encouraging captive power generation by private industries to meet the shortage of power; and

(b) if so, what measures have been taken or are proposed to be taken by the Central Government to supply adequate quantity of diesel for meeting the demands of private industries in Gujarat for captive power generation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The Government of Gujarat is encouraging captive power generation by private industries for meeting the shortage of power.

(b) The Central Government has introduced a system of making monthly allocations of high speed diesel to the States and Union Territories since October 1979. These allocations are based on the past consumption and some growth rate for over the same has also been allowed. While the overall allocation of HSD are made by the Central Government the actual distribution of the product as between the different sectors, e.g. transport, industry for power generation etc. is to be decided by the State Governments themselves.